

## Annexure-4

Name of the corporate debtor: Manju J Homes India Limited; Date of commencement of CIRP: 02.09.2019; List of creditors as on: 03.12.2021

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim			Amount of conting-ent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by guar-antee	Whether related party?	% of Voting share in CoC					
1	Idea Builders Pvt Ltd		21,92,70,791.00	0	unsecured	0	0	0	0	0	0	21,92,70,791.00	Related Party as per Section 5(24). Further, no documents such as Loan Agreements, Bank Account Statements were provided
2	Manju J Infrastructure Pvt Ltd	26.02.2021	10,69,88,592.84	0	unsecured	0	0	0	0	0	0	10,69,88,592.84	Related Party as per Section 5(24). Further, no documents such as Loan Agreements, Bank Account Statements were provided
3	Desire Infracon Pvt Ltd	26.02.2021	6,17,96,573.28	0	unsecured	0	0	0	0	0	0	6,17,96,573.28	Related Party as per Section 5(24). Further, no documents such as Loan Agreements, Bank Account Statements were provided
4	Precious Building Solution Pvt Ltd	26.02.2021	11,23,680.00	0	unsecured	0	0	0	0	0	0	11,23,680.00	Related Party as per Section 5(24). Further, no documents such as Loan Agreements, Bank Account Statements were provided
<b>Total</b>			<b>38,91,79,637.12</b>									<b>38,91,79,637.12</b>	